

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Chief Justice's Secretariat)

\*\*\*\*\*

**Subject:** Application of Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o- Botingoo, Tehsil- Dangerpora, Sopore seeking his appointment on compassionate ground under Jammu & Kashmir Rehabilitation Assistance Scheme – 2022.

**O R D E R**

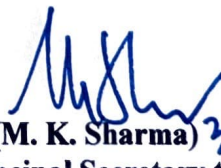
No: 1047 of 2025/Py Dated: 30/07/2025

Sanction is hereby accorded to the temporary appointment of **Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o- Botingoo, Tehsil- Dangerpora, Sopore, District- Baramulla as Orderly in the Pay Level SL-1 (14800-47100), under Open Category** on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Baramulla, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Baramulla within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.


  
(M. K. Sharma) 30/07/25  
Principal Secretary to,  
Hon'ble the Chief Justice

No: 963-71/Py-699

Dated: 30/07/2025

**Copy to :**

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information.
3. Registrar Rules, High Court of J&K and Ladakh for information.
4. Pr. District & Sessions Judge, Baramulla for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Shri Mohammad Khushal Lone S/o Late Shri Ashiq Hussain Lone (Ex Orderly) R/o- Botingoo, Tehsil- Dangerpora, Sopore, District- Baramulla for compliance.
9. Order Book.

  
Principal Secretary to,  
Hon'ble the Chief Justice